

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. 520/(MAH)/2017

CORAM:

Present:


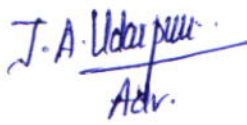
SHRI M.K. SHRAWAT
MEMBER (J)

SH. RAVIKUMAR DURAISAMY
Member (T))

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: Steelfab Scaffoldings & Engineering Pvt. Ltd.
V/s.
DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ajit Singh Gawar	Advocate for Corporate Debtor	
2	J.A. Udaipuri, Adv.	Advocate for Operational Creditor	

ORDER

TCP 520/I&BP/NCLT/MB/MAH/2017

1. Learned Representatives of both sides are present.
2. Requisite Form and Notice of Demand is yet to be served on the Respondent.
3. As per the Notification of 29.06.2017, the Petitioner ^{could} ~~can~~ serve Form No.5 on the Respondent on or before 15-07-2017. Thereafter the Respondent has 10 days' time to file reply.
4. Matter is listed for hearing on **06.09.2017**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)
Date : 28.07.2017

Sd/-

M.K. SHRAWAT
Member (Judicial)